

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 369 /ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.11.2017**

**NAME OF THE COMPANY: M/s Meidensha Corporation Vs. M/s Prime
Meridien Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s): Mr. P. V. Kapur and Shri U. K. Choudhary, Sr. Advocate with Mr. Rohit Kochhar, Mr. Nishant Menon, Mr. Inder Raj Gill and Ms. Anuradha Sharma, Advocates			
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	For the Respondent (s) : Mr. Jaideep Gupta, Sr. Advocate with Mr. Rohin Dubey, Mr. Nishant Bhardwaj, Mr. Jayant Mehta, Mr. Siddharth Yadav, Advocates Mr. Avichal Prasad, Advocate for R-2 Mr. Lakshya Khanna, Advocate for R-3 to 8			
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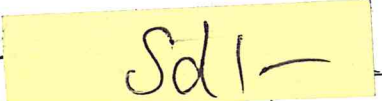
ORDER


CA 308/2017

This application is by way of Contempt Petition. Let it be registered accordingly. Be listed for further consideration.

CA 307/2017

Renotify this application for further consideration on 17th
November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)